

**IN THE NATIONAL COMPANY LAW TRIBUNAL,**  
**NEW DELHI COURT III**

**Item No. 321**  
IB-24(ND)/2023

**IN THE MATTER OF:**

State Bank of India

**.....APPLICANT/PETITIONER**

Vs.

Mahdoom Bava Bahrudeen Noorul Ameen

**.....PERSONAL GUARANTOR**

**SECTION**

**U/s 95(1)**

**Order delivered on 10.05.2023**

**CORAM:**

**SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)**

**SHRI ATUL CHATURVEDI, HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant :

For the Respondent :

**ORDER**

Due to paucity of time, the matter is adjourned as directed by Hon'ble Members.

Put up on **14.07.2023**.

Sd/-  
**(Court Officer)**